

Annexure-1

Name of the corporate debtor: Synergy Fabrics Private Limited; Date of commencement of Liquidation: 28th July 2021; List of stakeholders as on : 21st October,2021
List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Bank of Baroda	2/9/2021	87,559,560.89	87,559,560.89	CIRP Cost, Loan, interest and penalty as per terms of sanction	100%	Yes, only for the property owned by Corporate Debtor.	1. Hypothecation of Moveable assets, debtors, inventory of Corporate Debtor 2. Mortgage of land and building owned by Directors / Promoters 3. Personal Gurantee of Directors / promoters	100%	95.86%	NIL	NIL	NIL	NIL	
	Total		87,559,560.89	87,559,560.89											

Note : The amount of claim include claim towards CIRP cost contributed by Bank of Baroda : Rs.22,70,838/-.